

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS  
AND EARLY HEARING PETITIONS****FOR 08-MAY-2026 (FRIDAY)****BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**

<b>THIRD MEMBER MATTERS</b>								
<b>Bench will not function. Cases are adjourned to 21.05.2026</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	BMA	14	KOL	2024	2018-2019	[A] JITESH KUMAR BANTHIA	B	
2	BMA	15	KOL	2024	2018-2019	[A] SURESH KUMAR BANTHIA	B	
3	BMA	1	KOL	2025	2018-19	[D] SURESH KUMAR BANTHIA	B	
4	BMA	2	KOL	2025	2018-19	[D] JITESH KUMAR BANTHIA (EFILING)	B	
5	CO	39	KOL	2025	2018-19	[A] SURESH KUMAR BANTHIA	B	
6	CO	40	KOL	2025	2018-19	[A] JITESH KUMAR BANTHIA	B	

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT  
AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b>								
<b>Bench will not function. Cases are adjourned to 22.05.2026</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	20	KOL	2026	2018-19	[D] DARKIN DISTRIBUTORS PVT LTD	A	RK/AM
2	MA	56	KOL	2026	22-23 to 26-27	[D] ASSOCIATION FOR DEVELOPMENT OF HUMAN AND COMMUNITY REBUILDING	A	RK/AM

<b>PART HEARD MATTERS</b>								
<b>Bench will not function. Cases are adjourned to 21.05.2026.</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1267	KOL	2025	2015-16	[D] SHIMPO SEAFOODS	D	

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT  
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b>								
<b>Bench will not function. Cases are adjourned to 22.05.2026</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	55	KOL	2026	2011-12	[A] BHAKTIPADA KUNDU	A	DRL/VP

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b>								
<b>Court Room 2</b>								
<b>Google Meeting Id : ron-rrqo-ant</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	47	KOL	2026	2012-13	[A] MAJAHHELP NETWORK MARKETING PVT. LTD.	SMC	GM/JM
2	MA	64	KOL	2026	2018-19	[A] SANTOSH KUMAR GUPTA	SMC	GM/JM

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b>								
<b>Bench will not function. Cases are adjourned to 22.05.2026</b>								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	35	KOL	2026	2013-14	[D] ANDREW YULE AND COMPANY LIMITED	A	GM/JM

2	MA	37	KOL	2026	2011-12	[D] RAGHUPATI CONSULTANTS PRIVATE LIMITED	C	LPS/AM
3	MA	38	KOL	2026	2014-15	[A] ZEN STOCK AND SHARE BROKING PVT LTD	C	GM/JM
4	MA	42	KOL	2026	2021-22	[D] WELFARE BUILDINGS & ESTATES PVT. LTD.	D	LPS/AM

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS									
Bench will not function. Cases are adjourned to 22.05.2026									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	65	KOL	2026	2009-2010	[A] M/S BLUPEX NIRYAT PRIVATE LIMITED	SMC	RK/AM	

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS									
Bench will not function. Cases are adjourned to 22.05.2026									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	152	KOL	2025	2020	[D] LAKHOTIA TRANSPORT CO. PRIVATE LIMITED	C	RK/AM	

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS									
Bench will not function. Cases are adjourned to 22.05.2026									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	51	KOL	2025	2017-18	[A] SUNIL KUMAR MISHRA	B	PKC/JM	
2	MA	52	KOL	2025	2017-18	[D] SUNIL KUMAR MISHRA	B	PKC/JM	
3	MA	206	KOL	2025	2012-2013	[D] LAGAN VINCOM PVT. LTD.	A	RK/AM	
4	MA	22	KOL	2026	2012-13	[D] DARPAN SUPPLIERS PVT. LTD.	D	PKC/JM	
5	MA	23	KOL	2026	2021-2022	[A] BABA HI-TECH PVT. LTD.	A	RK/AM	
6	MA	49	KOL	2026	2015-2016	[A] CHIRANJILAL TEA COMPANY PVT. LTD.	A	PKC/JM	
7	MA	59	KOL	2026	2013-2014	[D] TATUN GUHA	D	PKC/JM	
8	MA	62	KOL	2026	2013-2014	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	A	RK/AM	
9	MA	63	KOL	2026	2014-2015	[A] THE DAKSHIN DINAJPUR DISTRICT CENTRAL COOPERATIVE BANK LTD.	A	RK/AM	

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**  
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS									
Bench will not function. Cases are adjourned to 22.05.2026									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	158	KOL	2025	2013-14	[A] ANIL KUMAR PAIK	B	SS/JM	
2	MA	159	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM	
3	MA	160	KOL	2025	2018-19	[A] ANIL KUMAR PAIK	B	SS/JM	

BEFORE **SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**  
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

STAY APPLICATIONS									
Court Room 3									
Google Meeting ID : xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	SA	25	KOL	2026	2022-23	[A] ANA OILS AND FATS INDIA PRIVATE LIMITED	C		

  
Assistant Registrar  
07-May-2026